

OFFICE OF THE DISTRICT & SESSIONS JUDGE, SONIPAT.

NOTICE INVITING APPLICATIONS FOR 7 (SEVEN) INSTEAD OF 4 (FOUR) POSTS OF PEON ON TEMPORARY BASIS BY WAY OF DIRECT RECRUITMENT IN SONIPAT SESSIONS DIVISION.

Applications are invited from eligible candidates for 7 (seven) posts of Peons instead of 4 (four) on temporary basis by way of direct recruitment in Sonipat Sessions Division. The essential qualification, reservation of category and age limit for the post of Peon are as under:-

**Eligibility:** Having qualification of Middle standard and knowledge of *Hindi*.  
**Age Limit:** *18 years to 42 years for these posts. Relaxation as fixed by the Government of Haryana from time to time.*

RESERVATION OF CATEGORIES

General	SC	BCA	BCB	ESM	Total
5	1	1	-	-	7

The last date for submission of applications in the office of District & Sessions Judge, Sonipat, is 22.01.2018 at 05.00 p.m. Applications should contain name of the applicant, father's name, date of birth, educational qualification, address, category, contact numbers etc. and two latest passport size coloured photographs i.e. one photograph must be affixed on the application form and one duly stapled with application form for further references. Self-attested photocopies of educational documents and other certificates must be attached with the application.

Candidates applying for the post of Peon are directed to mention their mobile number/contact number and email address, if available. They are advised to check the official website i.e. [www.ecourts.gov.in/sonipat/history](http://www.ecourts.gov.in/sonipat/history) on 03.02.2018 for the interview schedule. It is also made clear to candidates that no separate call letter will be issued and no T.A./D.A. will be paid to them for appearing in interviews.

Those, who have already applied against advertisement in newspaper Jagat Kranti, Jind dated 05.10.2017 and in Dainik Chetna, Bhiwani dated 06.10.2017, need not apply for the posts again. Their application forms filed earlier shall be considered.

It is pertinent to mention here that the number of vacancies may be increased or decreased with or without prior notice as per requirement.

Dated, 22.12.2017

  
Superintendent  
Office of the District & Sessions Judge,  
Sonipat

